

Implementation of BS-VI norms

1857. SHRI ANIL DESAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Central Government has decided to directly implement Bharat Stage (BS)-VI by April, 2020 to check vehicular pollution and skip BS-V altogether;
- (b) if so, the details thereof; and
- (c) whether Government would make available BS-VI fuel in the country by April 1, 2020?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) The Ministry of Road Transport and Highways has notified G.S.R. 187 (E) dated 19th February, 2016 amending the Central Motor Vehicle Rules, 1989, for introduction of Bharat Stage VI Emission Norms for four, three and two wheeled vehicles from 1st April 2020, throughout the country, skipping BS-V emission norms after due consultation with Ministry of Petroleum and National Gas, Department of Heavy Industry and Ministry of Environment and Forest.

Four-laning of Jammu-Poonch highway

1858. SHRI SHAMSHER SINGH MANHAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any plan of four-laning the highway from Jammu to Poonch in Jammu and Kashmir;
- (b) if so, when it would be started, which agency has been assigned the work and what would be its completion period and the reasons for the delay, if any; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) Jammu-Akhnoor-Poonch Section is National Highway No. 144A. The Jammu-Akhnoor section has been entrusted to National Highways and Infrastructure Development Corporation Limited (NHIDCL) for its development and maintenance. The NHIDCL earlier invited the bids for preparation of Detailed Project Report (DPR), but due to unreasonable quotes by the bidders, the same were not accepted and now, the bids are to be re-invited. The construction work

of four laning is to be taken up based on the outcome of DPR. The Akhnoor-Rajouri-Poonch section is entrusted to Border Roads Organisation (BRO) for its development and maintenance and at present, there is no proposal for 4-laning of this stretch.

Status of proposals received from Madhya Pradesh

†1859. DR. SATYANARAYAN JATIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state the latest position regarding approval and implementation of proposals received from Madhya Pradesh on National Highways sanctioned in annual plan 2015-16?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): During the current financial year 2015-16, 15 projects at the cost of ₹4364.06 Crores have been sanctioned. Nine out of 15 projects have been awarded and 06 projects are at various stages for award.

Termination of PPP contracts

1860. SHRI RANJIB BISWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has started terminating those contracts under Public Private Partnership (PPP) mode which are not delivering desired results;
- (b) if so, the details thereof and the number of contracts terminated, so far;
- (c) the number of details of projects stuck due to one reason or the other; and
- (d) the steps taken by Government to expedite work on such projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. 44 national highway projects have so far been terminated on various grounds, out of which most of the projects have already been re-awarded and re-structured and re-bid. A list of such terminated national highway projects is given in the Statement (*See below*).

(c) and (d) 19 national highway projects are still languishing and Government has permitted one time fund infusion to revive and physically complete such languishing national highway projects under Public-Private-Partnership (PPP) mode and also allowed Rationalised Compensation to concessionaires, in case delays are not attributable to them, to increase fund flow into the highway sector.

†Original notice of the question was received in Hindi.